

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1558
ANSWERED ON:30.11.2011
ILLEGAL MINING OF HIGH QUALITY COAL
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of COAL be pleased to state:

- (a) the year-wise details of quantity of high quality coal being taken illegally declaring it as poor quality coal in various coal mines; and
- (b) the company-wise, tonne-wise and value-wise details in this regard during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): Coal India Limited (CIL) has reported that coal of different grades is sold only as per the declared grades and that CIL is not aware of any instances of high quality coal being taken illegally by declaring it as poor quality of coal.
- (b): Does not arise, in view of reply to part (a) above.